



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A.1888/2020**

**This the 18<sup>th</sup> day of December, 2020**

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

Betty Joby,  
W/o Mr. Joby George,  
R/o Sector-1, Block No.79/9,  
Pushp Vihar,  
New Delhi-110017.

...Applicant

(By Advocate: Shri Tariq Adeeb)

Vs.

Ministry of Defence,  
Through its Joint Secretary,  
Rajpath, E Block,  
Central Secretariat,  
New Delhi, Delhi-110011.

...Respondent

(By Advocate: Shri Ranjan Tyagi)

**ORDER (ORAL)**

**Mr. R.N. Singh, Member (J) :-**

At the outset, learned counsel for applicant seeks permission of this Tribunal to withdraw the OA. Permission is granted. OA stands dismissed as withdrawn. No costs.

**(R.N. Singh)  
Member (J)**

**(A.K. Bishnoi)  
Member (A)**